

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1086
ANSWERED ON 28.07.2023

**ROADS, INSTITUTIONS AND PROPERTIES UNDER ADMINISTRATIVE
CONTROL OF RAILWAYS**

1086 SHRI M. MOHAMED ABDULLA:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of roads, institutions and other properties under the administrative control of Railways in the State of Tamil Nadu identified, which need immediate repair and maintenance; and

(b) the funds allocated and utilised for the purpose along with the action taken by the Railways in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS
AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): Maintenance of railway infrastructure i.e. roads, institutions and other properties on all zonal railways including railway infrastructure in the State of Tamil Nadu is a continuous process and is undertaken through zonal/special contracts and departmental resources as per need based maintenance and availability of funds.

(b): State-wise details of allotment/expenditure are not maintained on Zonal Railways. The State of Tamil Nadu falls in three Railways i.e. Southern, South Central and South Western Railway. During the last financial year i.e. 2022-23, approximately ₹9908 crore have been utilized by these three railways on maintenance of railway infrastructure i.e. roads, institutions and other properties. For the current financial year i.e. 2023-24, funds to the tune of ₹ 9920 crore have been allocated to these three Railways for this purpose.
